

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per the unaudited accounts of the Company for the six months ended on 30/09/2018, the average cost of Aluminium metal for six months ended 30/09/2018 works out to ₹ 1,43,471 per MT. The average sales realisation during the said period of ₹ 1,61,485 per MT. Hence no loss has been incurred by NALCO on production of Aluminium during the financial year 2018-19. It is worth mentioning that segment results published along with quarterly financial results is based on average export sales realisation of alumina as input price of metal (which is not actual cost). Consequently Aluminium segment showed notional loss which is not a real loss incurred by the Company. As such the net profit of NALCO during the six months ended 30/09/2018 was ₹ 1197 crore.

(b) Does not arise as no loss has been sustained on aluminium production during financial year 2018-19.

District mineral foundations in Andhra Pradesh

74. SHRI G. V. L. NARASIMHA RAO: Will the Minister of MINES be pleased to state:

(a) the number of districts of Andhra Pradesh where District Mineral Foundations have been established;

(b) the names of the districts and the amount of funds received as Royalty by them since inception, year-wise as per Mines and Minerals Act, amended in 2015;

(c) the extent of utilisation of the funds received by each district, year-wise;

(d) purposes and quantum of funds utilised by respective districts, year-wise;

(e) whether there has been any verification as to whether these funds have been utilised for the intended purpose; and

(f) if so, findings of the above?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (f) As per the information provided by the State Government of Andhra Pradesh, DMFs have been established in all 13 districts of the State.

The details of contributions received by DMFs, No. of Project Sanctioned, Amount Sanctioned and Amount utilised by the respective DMFs in the State of Andhra Pradesh are given below:—

(Data as on December, 2018)

Sl. No.	District	Total Amount Collected under DMF (₹ in crore)	No. of Project Sanctioned	Amount Sanctioned (₹ in crore)	Amount utilised (₹ in crore)
1.	Srikakulam	27.50	42	15.44	11.53
2.	Vizianagaram	12.31	0	0.00	0.00
3.	Visakhapatnam	27.14	365	14.25	12.72
4.	East Godavari	26.37	59	17.97	6.46
5.	West Godavari	3.87	0	0.00	0.00
6.	Krishna	70.34	787	51.69	2.00
7.	Guntur	53.71	786	23.00	3.58
8.	Prakasam	58.33	2249	51.66	23.67
9.	Nellore	23.56	230	17.04	6.14
10.	Chittoor	25.64	324	6.71	0.52
11.	Anantapur	36.93	382	13.03	4.00
12.	YSR District, Kadapa	157.13	947	49.79	11.45
13.	Kurnool	112.70	2965	220.32	31.27
TOTAL		635.53	9136	480.90	113.34

Source: State Government of Andhra Pradesh.

Sector wise utilisation of DMF fund in the State of Andhra Pradesh are given below:—

(Data as on December, 2018)

Details of Schemes/Projects under Implementation	Number of Schemes/ Projects	No. of individual beneficiaries assisted	Amount Sanctioned (in crore)	Amount Utilised (in crore)
1	2	3	4	5
High Priority Areas				
Drinking Water Supply	2999	300371	83.3	24.11
Environment Preservation and Pollution Control Measures	6	0	0.3	0
Health Care	82	478070	12.23	2.58

1	2	3	4	5
Education	1442	232862	51.8	17.9
Welfare of Women and Children	1275	199228	34.3	13.63
Welfare of Aged and Disable People	4	536	0.14	0.12
Skill Development	81	2210	16.31	0.33
Sanitation	442	10050	17.76	7.41
SUB TOTAL	6331	1223327	216.13	66.08
Other priority areas				
Physical infrastructure	2769	70202	262.65	45.84
Irrigation	3	0	0.7	
Energy and watershed Development	19	1000	0.88	0.88
Any other measure for enhancing environment quality in mining district				
Others	14		0.54	0.54
SUB TOTAL	2805	71202	264.77	47.26
TOTAL	9136	1294529	480.9	113.34

Source: State Government.

Status of District Mineral Foundations (DMFs)

75. SHRI HUSAIN DALWAI: Will the Minister of MINES be pleased to state:

(a) details of the status of establishment of District Mineral Foundations (DMFs) in each of the districts affected by mining operations and details of action taken against States not establishing DMFs;

(b) the amount of funds held by DMFs district-wise, the per cent utilization of these funds, and the details of projects funded by DMFs;

(c) whether an oversight mechanism exists to prevent diversion of funds to purposes other than welfare of people in mining districts, if so, details thereof; and

(d) whether Ministry has come across incidents of Companies not contributing to DMFs, if so, details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) As per information provided by the State Governments for implementation of DMF/PMKKKY, DMFs have been established